

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 39/(MAH)/2017

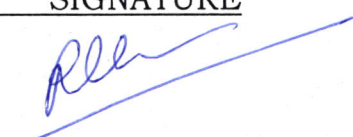
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Mr. Jay, Indea Kumar Bardolia
vs
K. Merchant and Company.

SECTION OF THE COMPANIES ACT: 433 and 434 of Companies OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rohan Surve n/A Madhav Jondale.	Advocate for Petitioner.	

Adjourned to 23/6/2017
noted.



Adj to 23/6/17

Sd/-
M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai

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